



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1904/2020
M.A. No. 2417/2020**

This the 2nd day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sohan Pal Singh Sharma
Date of Birth 20.02.1961
Son of Late Shri Brham Singh
R/o Gayatri Puram, Near ICICI Bank
Delhi Road, Bagpat (UP) 250609
Mobile: 9457817294

...Applicant

(By Advocate: Ms. Ritu Jain)

VERSUS

1. Delhi Development Authority
Through Vice-Chairman
Vikas Sadan, INA, New Delhi
(Email: cladda2009@gmail.com)
2. Finance Member-Dehli Development Authority
B Block, I Floor, Vikas Sadan, INA, New Delhi
(Email: cladda2009@gmail.com)

...Respondents

(By Advocate: Shri Arun Birbal for Ms. Sriparna Chatterjee)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

After arguing the matter for sometime, Ms. Ritu Jain, learned counsel for the applicant sought liberty to withdraw the OA and approach Respondents for redressal of his grievance. She also seeks further liberty to approach the Tribunal at an appropriate stage, if grievance still subsists.

2. The OA along with pending MA stands dismissed as withdrawn, with liberty as aforesaid.

**(R.N. Singh)
Member (J)**

**(Pradeep Kumar)
Member (A)**

/daya/akshaya/